

Name of the Corporate Debtor: MANJUJ HOMES INDIA LIMITED; Date of Commencement of CIRP: 02-09-2019; List of Creditors as on: 17-05-2022; Name of IP: Mr. Anurag Nirbhaya; Process Number: 1; Last 5 digit of registration number: 11468

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	720	2083604509	669	1088649474	69.27	0	833835881	421049	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	294592159	1	294592159	18.74	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	4	389179637	0	0	0.00	0	389179637	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	Annexure 5
6	Operational creditors (Employees)	3	6470205	1	200000	0.01	0	6270205	0	Annexure 6
7	Operational creditors (Government Dues)	3	3698198026	2	148650394	9.46	0	3549547632	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	20	240657202	13	39500233	2.51	0	201208557	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	Annexure 9
Total		751	6712701738	686	1571592260	100.00	0	4980041912	421049	